Papers laid

PARLIAMENTARY AFFAIRS (SHRI SURESH PACHOURI): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:-

- (a) Annual Report of the Central Information Commission (CIC), for the year 2005-06, under sub-section (4) of section 25 of the Right to Information Act, 2005.
- (b) Statement giving reasons for the delay in laying the paper mentioned at (a) above. [Placed in Library. *See* No. L.T. 7008/07]

Reports and Accounts (2004-05/2005-06) of different organisations and related papers

8. THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:

- (i) (a) Annual Report and Accounts of the Rajasthan Council of Primary Education, Jaipur, for the year 2004-05, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at(a) above. [Placed in Library. See No. L.T. 6607/07]
- (ii) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan Rajya Mission, Itanagar, for the year 2004-05, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. L.T. 7145/07]
- (iii) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan Rajya Mission, Itanagar, for the year 2005-06, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at
 (a) above. [Placed in Library. See No. L.T. 7146/07]
- (iv) (a) Annual Report and Accounts of the Tamil Nadu State Mission of Education for All, Chennai, for the year 2004-05, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 7147/07]
- (v) (a) Annual Report and Accounts of the Haryana Prathmik Shiksha Pariyojna Parishad, Chandigarh, for the year 2005-06, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Parishad.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. L.T. 6735/07]
- (vi) (a) Annual Report and Accounts of the Paschim Banga Sarva Shiksha Mission (PBSSM), Kolkata, for District Primary Education Programme (DPEP) and Sarva Shiksha Abhiyan (SSA), West Bengal, for the year 2005-06, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at
 (a) above. [Placed in Library. See No. L.T. 7148/07]
- (vii) (a) Annual Report of the National Council of Educational Research and Training (NCERT), New Delhi, for the year 2005-06.
 - (b) Annual Accounts of the National Council of Educational Research and Training (NCERT), New Delhi, for the year 2005-06, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Council.
 - (d) Statements giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. *See* No. L.T. 6608/07]
 - I. Reports and Accounts (2005-06/2005/2006) of different organisations and related papers.

II. MoU between Gol and NBCFDC

9. THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MEIRA KUMAR): Sir, I lay on the Table:-

- I. (1) A copy each (in English and Hindi) of the following papers, under subsection (1) of section 619A of the Companies Act, 1956:
 - (a) Thirty-third Annual Report and Accounts of the Artificial Limbs Manufacturing Corporation of India (ALIMCO), Kanpur, for the year 2005-06, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.
 - (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 6856/07]
 - II. A copy each (in English and Hindi) of the following papers:
 - (i) (a) Annual Report on the working of the Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989, for the year 2005, under sub-section (4) of section 21 of the above Act.